

[8 March, 2000]

RAJYA SABHA

develop a Computer based Management Information System for effective planning, monitoring and implementation of various projects under the rural water supply and sanitation programmes. Bids were invited through open tender notice issued in leading newspapers. The offers were evaluated by a Technical Evaluation Committee set up under the Chairmanship of a Senior Officer of the National Informatics Centre. Keeping in view the ranking given by the Technical Evaluation Committee, the Project Committee decided to award the study to M/s HCL Infosystems Ltd. Out of a total project cost of Rs. 311 lakhs, Rs. 303.225 lakhs have already been released to them.

(d) No, Sir.

(e) Does not arise.

Seizure of Hashish From Vasant Kunj, Delhi

*197. SHRI GAYA SINGH:

SHRI GURUDAS DAS GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that about 150 Kg. of Hashish was seized from the Vasant Kunj flat of retired Wing Commander, Satnam Shah;

(b) whether it is also a fact that he and his daughter were arrested;

(c) if so, the details thereof; and

(d) what is the outcome of the further investigation into the case?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (d) Yes, Sir. On 4th February, 2000 retired Wing Commander Satnam Shah and his daughter Priya Shah were arrested by Delhi Police after the recovery of 150 Kgs and 260 grams of hashish contained in 7 suit cases from their house at C-9/9663, Vasant Kunj, New Delhi. The investigation conducted so far has led

to the disclosure of number of bank accounts and immovable properties in the name of the accused and his family members.

Crime of Counterfeiting

*198. SHRI SURESH KALMADI:
MISS MABEL REBELLO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that once a crime of counterfeiting linked only to the border States of Punjab and J&K has become an all-India phenomenon, with Rajasthan, Gujarat, Maharashtra, Assam, Tripura and Nagaland showing heavy recoveries of fake Indian currency notes in the last two years;

(b) whether the Intelligence agencies informed Government that besides printing presses in Karachi, Peshawar, Quetta and Muzafferabad there is information about fake notes in Dubai; and

(c) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) The cases of circulation of fake currency notes are being reported from various parts of the country. It is not a fact that counterfeiting of Indian currency notes was earlier linked only to the border State of Punjab and Jammu and Kashmir. According to available information, the total value of fake currency notes recovered and seized during the last three years, i.e., 1997, 1998 and 1999, was Rs. 3,55,70,249/-, Rs.64,97,127/- and Rs. 1,83,35,315/- respectively.

(b) and (c) Reports available with the Government indicate that Peshawar is one of the Centres in Pakistan where fake Indian currency is printed and diverted to various locations in India.